

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016
APPEAL NO. 27 OF 2016
APPEAL NO. 230 OF 2018 & IA NO. 502 OF 2018**

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016

**Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Divyanshu Gupta
Mr. Nikhil Kumar

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Ajatshatru S. Mina for R-3 & R-4

APPEAL NO. 27 OF 2016

**ACC Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Ajatshatru S. Mina for R-3

Mr. Vishal Gupta
Mr. Divyanshu Gupta
Mr. Nikhil Kumar for R-4

APPEAL NO. 230 OF 2018 & IA NO. 502 OF 2018

Mangalam Cement Ltd.

.... Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. S. K. Agarwal
Ms. Shikha Salani for R-1

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **04.09.2019**.

(S. D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson